

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

26. IA 1219/2021-Direction to the respondent IA 687/2023
In C.P. (IB)/1148(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2024

NAME OF THE PARTIES: - Anurag Kumar Sinha
IN THE MATTER OF
Fortune Pharma Pvt. Ltd

Section: 60(5), 10 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.1219/2021: - Adv. Aniruth Purusothaman appeared for the Applicant/Liquidator. Adv. C. J. Doveson a/w Adv Poonam Utekar appeared for the Respondent (Canara Bank) through VC. Heard, **Reserved for Orders.**

IA.No.687/2023: - List this matter on **07.06.2024.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)